

Identification of mines for auctioning

2033. DR. R. LAKSHMANAN: Will the Minister of MINES be pleased to state:

(a) whether it is a fact that Government has identified 199 mines for auctioning in the next few months;

(b) if so, whether number of mines proposed to be auctioned in the coming days is on higher or lower side from the previous mining leases; and

(c) if so, the details thereof and if not, the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF MINES (SHRI VISHNU DEO SAI): (a) to (c) All auctions for mines are to be conducted only by the respective State Governments. The necessary rules for enabling the auction of minerals, viz. Mineral (Evidence of Mineral Content) Rules and Mineral (Auction) Rules, have been framed by the Ministry and have been already notified in the official gazette. The Ministry has also formulated a 'Model' tender document (including the models of notice inviting tender and information memorandum) and MDPA (Mine Development and Production Agreement), to facilitate the State Governments to expedite the auction process. The process of auction of mineral blocks has been initiated by some State Governments. Geological Survey of India (GSI), an attached office of Ministry of Mines and Mineral Exploration Corporation Limited (MECL), a Public Sector Undertaking under the administrative control of Ministry of Mines have been engaged in exploration of minerals in the country. The Central Government has handed over geological reports of 75 blocks explored by GSI and 62 blocks explored by MECL to the respective State Governments for putting the blocks for auctioning according to their feasibility. The States conduct the auction of minerals as per the provisions of MMDR Act, 1957, and Rules framed there under. The State Government are also examining the possibility of auctioning the blocks explored by them. The State Governments have given information in regard to the blocks to be auctioned by them in various meetings and interactions with them. The latest information about the minerals blocks identified to be put up for auction by the respective States is given in the Statement.

Statement

*Number of mines identified for auction in the first phase, State-wise
(As per information given by the State Government)*

State	Blocks to be auctioned in 1st Phase
Gujarat	5 blocks
Madhya Pradesh	5 blocks
Odisha	10 blocks

State	Blocks to be auctioned in 1st Phase
Jharkhand	3 blocks
Karnataka	15 blocks
Chhattisgarh	5 blocks
Rajasthan	11 blocks
Maharashtra	9 blocks
TOTAL	63 blocks

Targets for production of oil and natural gas

2034. SHRI RAM KUMAR KASHYAP: Will the Minister of PETROLEUM AND NATURAL GAS be pleased to state:

(a) the details of targets of production of oil and natural gas fixed by the Public Sector Oil Marketing Companies in the Twelfth Plan together with the actual achievements made so far;

(b) whether there is tremendous shortfall in the production of crude oil and natural gas during the Twelfth Plan; and

(c) if so, the reasons therefor together with the details of measures taken by the Public Sector Oil Marketing Companies to achieve the targets fixed for the production of oil and natural gas?

THE MINISTER OF STATE OF THE MINISTRY OF PETROLEUM AND NATURAL GAS (SHRI DHARAMENDRA PRADHAN): (a) and (b) Projected crude oil & natural gas production as per 12th Plan estimates and actual achievement by ONGC, OIL and Private/Joint Venture companies in 12th five year plan period is as under:

	ONGC		Oil		Pvt./JV	
	Oil (MMT)	Gas (BCM)	Oil (MMT)	Gas (BCM)	Oil (MMT)	Gas (BCM)
PROJECTION (2012-13 to 2016-17)	133.06	144.30	20.34	19.82	62.94	177.38
PROJECTION (2012-13 to 2014-15)	81.32	77.41	11.98	11.10	39.34	95.49
ACHIEVEMENT (2012-13 to 2014-15)	67.07	68.86	10.54	7.99	35.50	32.90

MMT : Million Metric Tonne
BCM : Billion Cubic Metre